

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH : ALLAHABAD

REVIEW APPLICATION NO.43 OF 2004
IN
ORIGINAL APPLICATION NO.1600 OF 2003

ALLAHABAD THIS THE 30TH DAY OF MAY 2007

HON'BLE MR. ASHOK S. KARAMADI, MEMBER-J
HON'BLE MR. K. S. MENON, MEMBER-A

1. Union of India,
through General Manager,
Eastern Railway, Calcutta.
2. General Manager, Eastern Railway,
Calcutta.
3. D.R. M., Dhanbad Division Eastern Railway,
Dhanbad.

.....Applicants/Respondents

By Advocate : Shri K. P. Singh

Versus

Nancho Prasad

.....Respondent/Applicant

By Advocate : Shri O. P. Gupta

O R D E R

HON'BLE MR. ASHOK S. KARAMADI, MEMBER-J

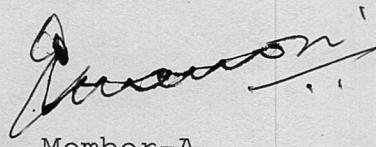
This Review Application has been filed against the order dated 09.01.2004, by the said order the respondents no.2 is directed to dispose of the representation of the applicant by a speaking order within a period of three months from the date of receipt of a copy of the order, this application is filed stating that the respondent no.2 is not the competent authority to decide the representation of the applicant, in view of the order passed earlier this Review Application is filed seeking clarification



with regard to the direction issued to the respondent no.2 it is respondent no.3 to decide this issued with regard to the representation made by the applicant. The same is stated in the application at para 8 which reads as follows:-

"That the D.R.M., East Central Railway, Dhanbad is Competent Authority to settle the issue at his level and is having all records pertains to the applicant as such the representation of the applicant can be dispose of by the respondents no.3 itself."

2. In view of the facts and circumstances stated above it is in the interest of justice that as there is nothing to substitute the order, except the authority to dispose of the representation of the applicant accordingly, we review the order dated 09.01.2004 and direct the respondent no.3 to consider and decide the representation of the applicant within a period of three months from today. Accordingly, Review Application is allowed.



Member-A



Member-J

/ns/